

[Shrimati Uma Gajapathi Raju]

tive forms of energy for the people to ensure protection of our forest and environment

[*Translation*]

SHRI KALKA DAS (Karol Bagh): Mr. Deputy Speaker, Sir, before taking up matters under rule 377, the hon. Home Minister should have made a statement on the incidents of clashes that took place in Panwari village of Agra District in Uttar Pradesh.

[*English*]

MR. DEPUTY SPEAKER: Take your seat. I was told that he had already laid it on the Table of the House.

[*Translation*]

SHRI KALKA DAS: You are undermining its importance. It is such a serious incident that hon. Members from both sides of the House have drawn the attention of the Government towards it. Therefore, a Statement should be made before taking up Matters under Rule 377.

[*English*]

MR. DEPUTY SPEAKER: I was told that he had laid on the Table of the House. If he has not laid it, I am going to allow him after Matters under Rule 377. I will not disturb the proceedings like this. Let it be over. After that, I will allow it.

- (iii) **Need to allocate more coal to the Gujarat Government to meet its shortage which is causing unrest among the ceramic and sanitary-ware manufacturing units of the state**

SHRIPRAKASH KOKO BRAHMBHATT (Baroda): Sir, the problem of acute shortage of coal being faced by the ceramic and sanitary ware manufacturing units in the State of Gujarat for the last four months has created great unrest among the ceramic and

sanitary were manufacturing units.

There are 300 units in Gujarat with an investment of more than Rs. 25 crores, providing direct employment to nearly 25,000 people. The shortage of coal has rendered the ceramic units a threat of closure. This matter was taken up with the Union Government by the State Finance Minister of Gujarat in June 1990 but so far, no concrete steps have been taken to provide the coal to them. Out of 300 units, 200 units are facing closure threat which will render at least 20,000 people in the State unemployed.

The units have also made complaints to the State as well as the Union Government that inferior quality of coal is being supplied to them. I, therefore, urge the Government to allocate more coal to the State Government of Gujarat so that the ceramic units are saved from closure.

[*Translation*]

- (iv) **Need for early resumption of work on the Dam on the Kosi river between Darjiyan and Pudiyan in Bihar**

SHRI DASAI CHOWDHARY (Rosera): In 1977-78, the Central Government had given the green signal for the construction of a dam on the Kosi river between Darjiyan and Pundiyan. Work on the project was put off in 1980 as a result of which the dam remains incomplete. Due to this, the Ghanshyampur, Birosi, Kusheshwar Asthan and Baheri blocks of Darbhanga district and Hasanpur and Singhia blocks of Samastipur district were badly affected during the recent floods. Crops on thousands of acres of land were destroyed and there is a grave danger to life and property. It has not been possible to carry out even relief work there.

Therefore, I would like to draw the attention of the Central Government towards the need to complete the work on the dam between Darjiyan and Pudiyan and also to carry out relief work without delay.